

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 12th day of July, 2019

ORIGINAL APPLICATION NO. 496 of 2010

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

S.N. ShuklaApplicant.

VERSUS

Union of India and othersRespondents

Advocates for the Applicant : Shri R.K. Shukla (absent)

Advocate for the Respondents : Shri Firoz Ahmad

ORDER

List revised. None is present for the applicant. Shri Firoz Ahmad counsel for the respondents is present.

2. On perusal of file, it is seen that even on previous date i.e., 25.05.2019, counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant to pursue his case. It seems that the applicant has lost interest in pursuing this OA.
3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-